

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 224 OF 2016

Dated: 27th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. K.M. Sugar Mills Ltd.

...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R-1/UPERC
Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-1 to R-5

ORDER

Learned counsel for the appellant states that he will be filing affidavit of service during the course of the day.

Admit. Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 25.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 09.11.2016 after serving copy on the other side.

List the matter on **16.11.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**